

**Office of the Additional Chief Judicial Magistrate,
Contai, Purba Medinipur.**

ORDER No - 17 / Dated - 22.02.2021

The following arrangement for holding remand duty for the month of **March, 2021** is made in the interest of smooth administration of Criminal Justice. Ld. Judicial Magistrates, Criminal Court, Contai, will hold holiday remand duty in their respective Court-room and they will take sit on their respective Ejlash sharp at 12 noon. ^{8C-18} **Peon of respective Court will be on duty** on that dates of holiday remand duty of their P.O. Save and except 1st remand application nothing will be taken up for hearing and consideration and also not be entertained.

Inform all concerned accordingly.

Let a copy of this order be forwarded to Ld. District & Sessions Judge and the Chief Judicial Magistrate, Purba Medinipur at Tamluk, for information and approval.

Sl. No	Name of the Officers	Dates
1.	Ld. Addl. C.J.M., Contai	07.03.2021
2.	Ld. J.M., 1 st Court, Contai	27.03.2021 and 28.03.2021
3.	Ld. J.M., 2 nd Court, Contai	21.03.2021
4.	Ld. J.M., 3 rd Court, Contai	13.03.2021 and 14.03.2021

Sd/-
(Jagojyoti Bhattacharjee),
Addl. Chief Judicial Magistrate
Contai, Purba Medinipur.

Office of the Additional Chief Judicial Magistrate,
Contai :: Purba Medinipur.
Memo No. 532(vii) Dated : 22.02.2021

Copy forwarded for information to :-

1. The District & Sessions Judge, Purba Medinipur.
2. The Chief Judicial Magistrate, Purba Medinipur at Tamluk.
3. The Chairman, Vehicle Committee, Contai Station, Purba Medinipur.
4. The A.P.P., A.C.J.M's Court, Contai.
5. The Judicial Magistrate, 1st/2nd/3rd Court, Contai.
6. The B.C. - I of A.C.J.M's Court, Contai.
7. The Secretary, Civil/Criminal Bar Association, Contai.
8. The C.S.I. Contai Court for communication to the G.R.O. and Non-G.R.O. for taking necessary action.

(Jagojyoti Bhattacharjee),
Addl. Chief Judicial Magistrate,
Contai, Purba Medinipur.

Addl. Chief Judicial Magistrate
Contai Purba Medinipur